

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/14497/2024 ARBP/15/2024	CORE MINERALS VS HIMANGHINI SINGH	PARTHA MUKHERJI VS	// ( //
2	D-BLAPL/10085/2024 BLAPL/3216/2024	SAMIR KHAN @ SUMERU KHAN VS STATE OF ODISHA	UMAKANTA BARIK VS	BIRMITRAPUR /106 /2015 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000182/2015
3	D-BLAPL/10089/2024 BLAPL/3217/2024	SANJIB KUMAR MALLICK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000154/2024
4	D-BLAPL/10173/2024 BLAPL/3218/2024	BHAGBAN GOUDA VS STATE OF ODISHA	ABHAS MOHANTY VS	MATHILI /88 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000075/2024
5	D-BLAPL/10175/2024 BLAPL/3219/2024	PABITRA KALIARSINGH@KALIASING VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /187 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000276/2024
6	D-BLAPL/10094/2024 BLAPL/3220/2024	MINATI KHANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /12 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000025/2024
7	D-BLAPL/10146/2024 BLAPL/3221/2024	JOSHEP BIRA @ JOSEPH VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /34 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000075/2023
8	D-BLAPL/10176/2024 BLAPL/3222/2024	SUBASH KUMAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /188 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000277/2024
9	D-BLAPL/10169/2024 BLAPL/3223/2024	SIBA PRASAD TANDI @ KALIA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /79 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000032/2023
10	D-BLAPL/10179/2024 BLAPL/3224/2024	DHWAJA NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	//0 J.M.F.C,TALCHER(Anugul ) 2(A)CC/0000014/2024
11	D-BLAPL/10061/2024 BLAPL/3225/2024	SOUMYA RANJAN PAIKRAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000017/2024

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12	D-BLAPL/10158/2024 BLAPL/3226/2024	SUDHAKAR MALIK VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /236 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000737/2023
13	D-BLAPL/10075/2024 BLAPL/3227/2024	SANTOSH KUMAR GOUDA @ SANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PATTAPUR (DIGAPAHANDI) /636 /2023 3RD ADDL.SESSION JUDGE CUM SPL.JU Spl/0000074/2023
14	D-BLAPL/10165/2024 BLAPL/3228/2024	MANOJ PAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	AMBABHONA /36 /2024 S.D.J.M.,BARGARH(Bargarh ) CT/0000315/2024
15	D-BLAPL/10147/2024 BLAPL/3229/2024	SANJAY KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	NALCO /166 /2022 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000737/2022
16	D-BLAPL/10174/2024 BLAPL/3230/2024	SUNIL MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /191 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000020/2024
17	D-BLAPL/10148/2024 BLAPL/3231/2024	GYANA RANJAN PRUSTY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /58 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000066/2024
18	D-BLAPL/10185/2024 BLAPL/3232/2024	BIBHISAN GOND@BHIBASANA GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /142 /2023 ADJ,UMERKOTE(Nabarangapur ) CT/0000154/2023
19	D-BLAPL/10183/2024 BLAPL/3233/2024	CHHOTU SENDRIYA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /96 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000005/2024
20	D-BLAPL/10192/2024 BLAPL/3234/2024	BHAGABAN SAHOO @ BHAGIA @ CHANDAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /194 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000969/2022
21	D-BLAPL/10150/2024 BLAPL/3235/2024	SUKANTA JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /58 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000066/2024
22	D-BLAPL/5990/2024 BLAPL/3236/2024	KESHABA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /121 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000043/2023
23	D-BLAPL/9937/2024	B. GANESH REDDY	DIPTIREKHA NANDA	JANKIA P.S. /99 /2024

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	BLAPL/3237/2024	VS STATE OF ODISHA	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
24	D-BLAPL/10151/2024 BLAPL/3238/2024	BALUNKI@BALUNKESWAR MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	TR/000018/2024 PHIRINGIA /49 /2023 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI(
25	D-BLAPL/7605/2024 BLAPL/3239/2024	PABITRA @ PABIT HATI VS STATE OF ODISHA	SIDHARTHA DAS VS	ST/0000050/2023 MURIBAHAL /313 /2023 SPECIAL JUDGE,BALANGIR(Balangir)
26	D-BLAPL/9946/2024 BLAPL/3240/2024	BIKRAM SANDHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	Spl/0000103/2023 BAUNISUNI /38 /2024 SPECIAL JUDGE,BAUDH(Baudh )
27	D-BLAPL/10032/2024 BLAPL/3241/2024	NIRANJAN BHANDEKAR @ SWADHIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	Spl/0000040/2024 KHETRARAJPUR /227 /2023 DISTRICT & SESSIONS JUDGE,SAMBAL
28	D-BLAPL/10156/2024 BLAPL/3242/2024	AKSHYA KUMAR VS STATE OF ODISHA	RAMAKANTA DAS VS	ST/0000065/2024 JUNAGARH /9 /2024 J.M.F.C,JUNAGARH(Kalahandi)
29	D-BLAPL/10036/2024 BLAPL/3243/2024	MANI @ SURYAMANI SENAPATI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CT/0000009/2024 CHOUDWAR /102 /2024 SPECIAL COURT,CUTTACK(Cuttack)
30	D-BLAPL/8654/2024 BLAPL/3244/2024	SUBHANKAR@SHUBAMKAR ROY VS STATE OF ODISHA	ADV. VS	Spl/0000015/2024 KALIMELA /197 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
31	D-BLAPL/5992/2024 BLAPL/3245/2024	SUBA KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	TR/0000041/2022 NANDAPUR /121 /2022 ADDL DISTRICT AND SESSIONS JUDGE
32	D-BLAPL/10059/2024 BLAPL/3246/2024	GOPINATH PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CT/0000043/2023 PADWA /109 /2022 ADDL.SSESSIONS JUDGE CUM SPECIAL
33	D-BLAPL/5995/2024 BLAPL/3247/2024	KHEMUNDU PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	TR/0000161/2022 NANDAPUR /121 /2022 ADDL DISTRICT AND SESSIONS JUDGE
34	D-BLAPL/10276/2024 BLAPL/3248/2024	SANTOSH SINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	CT/0000043/2023 MUNIGUDA /104 /2022 A.D.J., GUNUPUR(Rayagada )

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35	D-BLAPL/8505/2024 BLAPL/3249/2024	STATE OF ODISHA HARI HANTAL VS STATE OF ODISHA	AMIT BISWAL VS	TR/0000063/2022 KOSAGUMUDA /40 /2024 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000004/2024
36	D-BLAPL/9670/2024 BLAPL/3250/2024	BHAGABAN SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /192 /2023 ASST.SESIONS JUDGE,PURUSHOTTAM ST/0000128/2023
37	D-BLAPL/9323/2024 BLAPL/3251/2024	SANJIB KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GOCHHAPADA /27 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000030/2023
38	D-BLAPL/10290/2024 BLAPL/3252/2024	RAVI AHIRWAR @ GOUTAM VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	G.R.P.S. /41 /2024 DISTRICT & SESSIONS JUDGE,CUTTACK Spl/0000018/2024
39	D-BLAPL/9025/2024 BLAPL/3253/2024	JAYANTA KUMAR DAS VS STATE OF ODISHA	SANDHYA RANI DASH VS	NISCHINTAKOILI /103 /2023 A.D.J. SALIPUR(Cuttack) ST/0000100/2023
40	D-BLAPL/9768/2024 BLAPL/3254/2024	PRAKASH NAG VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /132 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000489/2023
41	D-BLAPL/9790/2024 BLAPL/3255/2024	SUSANTA MAHAKUR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	BHEDEN /72 /2024 J.M.F.C, BHEDEN(Bargarh ) CT/0000072/2024
42	D-BLAPL/9151/2024 BLAPL/3256/2024	SANJAY KESARI @ KESHARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH SADAR /125 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000491/2023
43	D-BLAPL/10039/2024 BLAPL/3257/2024	SK.NASIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LALBAG /43 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000016/2024
44	D-BLAPL/10058/2024 BLAPL/3258/2024	GOUTAM BISWAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KALIMELA /252 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000152/2022
45	D-BLAPL/10211/2024 BLAPL/3259/2024	BIKASH PARIDA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /72 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000189/2024

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46	D-BLAPL/9611/2024 BLAPL/3260/2024	KALEBA JANI@KALEBO VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.J 2(A)CC/0000127/2023
47	D-BLAPL/10121/2024 BLAPL/3261/2024	MANTU SINGH VS STATE OF ODISHA	SK. MEHERULLA VS	BARIPADA SADAR /157 /2023 A.D.J.,BARIPADA(Mayurbhanj) ST/0000268/2023
48	D-BLAPL/9839/2024 BLAPL/3262/2024	DINESH DEHURY@DEHURI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	PHIRINGIA /46 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000049/2024
49	D-BLAPL/10214/2024 BLAPL/3263/2024	HAPPY @ SUKANTA PARIDA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /72 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000189/2024
50	D-BLAPL/8640/2024 BLAPL/3264/2024	JAGABANDHU SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALUGAON P.S. /83 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000162/2024
51	D-BLAPL/9149/2024 BLAPL/3265/2024	CHITRASEN MAGAR @ MANTU VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH SADAR /150 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000581/2023
52	D-BLAPL/8910/2024 BLAPL/3266/2024	GOPESWAR BHADRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JASHIPUR /14 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000006/2022
53	D-BLAPL/9626/2024 BLAPL/3267/2024	ARABINDA KUMAR SINGH@ARBIND SINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /292 /2022 J.M.F.C.,SALIPUR(Cuttack) GR/0000841/2022
54	D-BLAPL/10311/2024 BLAPL/3268/2024	NARAYAN SASMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /36 /2024 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000233/2024
55	D-BLAPL/10328/2024 BLAPL/3269/2024	SRADHANJALI DIGALA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000022/2024
56	D-BLAPL/10330/2024 BLAPL/3270/2024	NAMITA DIGALA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000021/2024
57	D-BLAPL/10285/2024	SUBHARNSU @ SUBHRANSHU PADHI @ SATYA	LAXMINARAYAN PATEL	BURLA /227 /2023

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	BLAPL/3271/2024	VS STATE OF ODISHA	VS	A.D.J.,SAMBALPUR(Sambalpur) ST/0000329/2023
58	D-BLAPL/10295/2024 BLAPL/3272/2024	KEDARA PADILI VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /35 /2015 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000024/2015
59	D-BLAPL/7740/2024 BLAPL/3273/2024	SANTOSH PATTNAYAK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SHERAGADA /479 /2023 J.M.F.C.SERAGARA(Ganjam) GR/0000539/2023
60	D-BLAPL/10088/2024 BLAPL/3274/2024	SK. IBATULLAH KHAN @ KURBAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	NIRAKARPUR /53 /2022 J.M.F.C,TANGI(Khordha ) GR/0000154/2022
61	D-BLAPL/8069/2024 BLAPL/3275/2024	SATYA PRAKASH SINGH VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TIGIRIA /105 /2022 J.M.F.C.,TIGIRIA(Cuttack) CT/0000100/2023
62	D-BLAPL/10313/2024 BLAPL/3276/2024	RACHANA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /28 /2024 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000189/2024
63	D-BLAPL/10220/2024 BLAPL/3277/2024	PARAMANANDA SUBUDHI VS STATE OF ODISHA	DEBA KUMAR RATH VS	TOMANDO /59 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000090/2022
64	D-BLAPL/9806/2024 BLAPL/3278/2024	SAGARIKA PANDA VS STATE OF ODISHA	DURGA PRASAD JENA VS	GOLANTHARA (BERHAMPUR) /102 /2022 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000388/2024
65	D-BLAPL/9985/2024 BLAPL/3279/2024	HEMANTA@NEULA DAS VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	NIALI /76 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000069/2024
66	D-BLAPL/8721/2024 BLAPL/3280/2024	SAMIR RAITA VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000001/2024
67	D-BLAPL/9431/2024 BLAPL/3281/2024	BABULA MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 3RD ADDL.SESION JUDGE CUM SPL JUDGE 2(A)CC/0000079/2022
68	D-BLAPL/10100/2024 BLAPL/3282/2024	MOHAN KUMAR SALBUNIA VS	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /219 /2023 2ND A.D.J.,ROURKELA(Sundargarh)

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69	D-BLAPL/10031/2024 BLAPL/3283/2024	STATE OF ODISHA RAVADA HEMANT KUMAR @ HEMANTA KUMAR RABADA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ST/0000289/2023 JEYPORE TOWN /226 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000085/2021
70	D-BLAPL/10110/2024 BLAPL/3284/2024	RATI MATAM VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE MAHILA /17 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000135/2024
71	D-BLAPL/10243/2024 BLAPL/3285/2024	SRIDHARA ROUT @ SIDHHARTHA SWAYAM ROUT @ SIDHANT SARTHAK @ SANDESH VS STATE OF ODISHA	SIDHAR RATH VS	CUTTACK SADAR /50 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000091/2024
72	D-BLAPL/10237/2024 BLAPL/3286/2024	BHARAT CHANDRA MAJHI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	BARANGA /99 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000247/2024
73	D-BLAPL/10245/2024 BLAPL/3287/2024	TUKU @ TUKURAM SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEGAON /311 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000031/2024
74	D-BLAPL/8420/2024 BLAPL/3288/2024	PRAMOD MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /78 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000067/2023
75	D-BLAPL/10350/2024 BLAPL/3289/2024	MANOJ KUMAR SASMAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADACHANA /108 /2000 ASST.SESSION JUDGE, CHANDIKHOLE CT/0000409/2003
76	D-BLAPL/10337/2024 BLAPL/3290/2024	RAJA YADAV VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000007/2023
77	D-CMAPL/14943/2024 CMAPL/85/2024	ANIRUDHA SAHOO VS STATE OF ODISHA	SANDEEP RATH VS	// ( //
78	D-CMP/14686/2024 CMP/331/2024	NARAYAN SAHU VS ANADI SAHU	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000819/2002
79	D-CMP/13580/2024 CMP/332/2024	MANAS KUMAR PATRA VS ANINDITA PATRA	SOUMYA MISHRA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa CS/0001174/2010

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80	D-CMP/13137/2024 CMP/333/2024	MANJUSHREE MALLIK VS RASHMI RANJAN SWAIN	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000251/2003
81	D-CMP/15339/2024 CMP/334/2024	BIRENDRA KUMAR @ CHANDRA BHANJDEO VS DIST. MAGISTRATE CUM COLLECTOR, MAYURBHANJ	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000442/2014
82	D-CMP/1639/2024 CMP/335/2024	CHANDRIKA PRIYADARSHINI VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2023
83	D-CMP/15398/2024 CMP/336/2024	SUMITRA SAHOO VS SUMITRA SAHOO	PRAFULLA KUMAR LENKA VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000054/2006
84	D-CMP/14016/2024 CMP/337/2024	BANAMALI SAHOO VS RINA SAHOO	KHETRA MOHAN DHAL VS	// A.D.J.,BHUBANESWAR(Khordha ) Fao/0000040/2023
85	D-CMP/13246/2024 CMP/338/2024	KAILASH CHANDRA PARAMAGURU VS BIJAYALAXMI MISHRA	DWARIKA PRASAD MOHANTY VS	// 1ST A.D.J.,PURI(Puri) Fao/0000023/2023
86	D-CMP/12820/2024 CMP/339/2024	M/S. OM OIL AND FLOUR MILLS, CUTTACK VS KAUSHALYA DEVI MODI	AJIT CHANDRA MOHAPATRA VS	// SR CIVIL JUDGE (COMMERCIAL COURT),CUTTACK CS/0000227/2013
87	D-CMP/15257/2024 CMP/340/2024	KRUTIBASH PRADHAN VS MANORANJAN PRADHAN	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0001192/2021
88	D-CMP/13860/2024 CMP/341/2024	GEETANJALI JENA VS DEITY SRI LAXMI NRUSINGHA MAHAPRABHU, GANJAM	UMA CHARAN MISHRA VS	// 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE, RFA/0000039/2020
89	D-CONTC/12558/2024 CONTC/2530/2024	CHITTARANJAN BISWAL VS VIKRAM YADAV, I.A.S.	ADV. VS	// () //
90	D-CONTC/14789/2024 CONTC/2531/2024	ARATI MISHRA VS MADHUSMITA PATI, BLOCK EDUCATION OFFICER IN CHARGE, JAGATSINGHPUR	ADV. VS	// () //
91	D-CONTC/14784/2024	NIHARBALA TUNGA	ADV.	//



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2532/2024	VS S.AWASTHI, I.A.S.	VS	0 //
92	D-CONTC/14780/2024 CONTC/2533/2024	SOUBHAGYA PATTANAİK VS BHABANI SANKAR CHAINI, DIRECTOR OF HIGHER EDUCATION, ODISHA	ADV. VS	// 0 //
93	D-CONTC/13294/2024 CONTC/2534/2024	BISHNU MOHAN NAYAK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
94	D-CONTC/15228/2024 CONTC/2535/2024	BIDYADHAR BISWAL VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/15227/2024 CONTC/2536/2024	UMAKANTA ROUT VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
96	D-CONTC/15224/2024 CONTC/2537/2024	BINMAYA KUMAR DAS VS ER. BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF., WATER RESOURCES DEPT.	ADV. VS	// 0 //
97	D-CONTC/15240/2024 CONTC/2538/2024	S.K.TAYAB ALLI VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	ADV. VS	// 0 //
98	D-CONTC/15233/2024 CONTC/2539/2024	DUSHASAN PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
99	D-CONTC/14482/2024 CONTC/2540/2024	JAYARAM PARIDA VS SAUBHAGYA RANJANA PANDA, OAS	adv. VS	// 0 //
100	D-CONTC/14750/2024 CONTC/2541/2024	KANAKALATA MISHRA VS SANJAY TRIPATHI, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/15295/2024 CONTC/2542/2024	BIMAL CHANDRA DAS VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
102	D-CONTC/14772/2024 CONTC/2543/2024	SACHIDANANDA KHADANGA VS	ADV. VS	// 0

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103	D-CONTC/15449/2024 CONTC/2544/2024	BISWANATH TARAI, DISTRICT EDUCATION OFFICER, KHORDHA BELA BHOI VS ABOLI SUNIL NARVANE, I.A.S.	ADV. VS	// // ()
104	D-CONTC/12221/2024 CONTC/2545/2024	BIDYUT BHUSAN KAR VS RIZWANA KAWKAB, OSAS A (JB)	ADV. VS	// // ()
105	D-CONTC/10044/2024 CONTC/2546/2024	LABANIDHAR DAS VS DR. BISWAJIT DAS,SUB COLLECTOR,BHAWANIPATNA	AKASH KUMAR PATTAJOSHI VS	// // ()
106	D-CONTC/11783/2024 CONTC/2547/2024	JUDHISTIRA DAS VS BIJAY KUMAR DAS, IAS	ADV. VS	// // ()
107	D-CONTC/1853/2024 CONTC/2548/2024	PRAVATI MISHRA VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// // ()
108	D-CONTC/11494/2024 CONTC/2549/2024	KARUNAKAR MALLICK VS BHABANI SANKAR CHAYANI, O.A.S.	ADV. VS	// // ()
109	D-CONTC/12032/2024 CONTC/2550/2024	SAMAR KUMAR JAYSINGH VS ASWATHY S, I.A.S.	ADV VS	// // ()
110	D-CONTC/10753/2024 CONTC/2551/2024	GEETANJALI PODHA VS SASWAT MISHRA, PRINCIPAL SECY., R AND D.M., DEPT.	ADV VS	// // ()
111	D-CONTC/10705/2024 CONTC/2552/2024	ASHOK KUMAR SWAIN VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// // ()
112	D-CONTC/10704/2024 CONTC/2553/2024	BISHNU PRASAD RATH VS ANU GARG, I.A.S	ADV VS	// // ()
113	D-CONTC/10164/2024 CONTC/2554/2024	BIJAY KUMAR MOHANTY VS RAGHURAM IYER, O.A.S.	ADV VS	// // ()

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114	D-CONTC/10163/2024 CONTC/2555/2024	KRUSHNA MOHAN SAHOO VS RAGHURAM IYER, O.A.S.	ADV. VS	// 0 //
115	D-CONTC/10161/2024 CONTC/2556/2024	UMA SANKAR ACHARYA VS RAGHURAM IYER, O.A.S.	ADV VS	// 0 //
116	D-CONTC/6820/2024 CONTC/2557/2024	CHITTARANJAN MISHRA VS DHOBELI NAYAK, TAHASILDAR, KHANDAPADA, NAYAGARH	GOPAL PRASAD JENA VS	// 0 //
117	D-CONTC/15400/2024 CONTC/2558/2024	PRATIVA MANJARI ROUT VS NIRANJAN BEHERA, O.E.S. 1(SB)	AMIT SAHOO VS	// 0 //
118	D-CONTC/14454/2024 CONTC/2559/2024	KRUSHNA CHANDRA BEHERA VS ASWATHY S., I.A.S	ADV VS	// 0 //
119	D-CONTC/14451/2024 CONTC/2560/2024	MD. ANSAR ALI ANSARI VS SUSHANT KUMAR DASH, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA	ADV VS	// 0 //
120	D-CONTC/15500/2024 CONTC/2561/2024	SURENDRA ROUT VS DIPTESH KUMAR PATTANAYAK, CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR, KHORDHA	ADV VS	// 0 //
121	D-CONTC/13390/2024 CONTC/2562/2024	BHUPENDRA KUMAR MOHANTY VS BIMALENDU RAY, DIRECTORATE OF EXPORT PROMOTION AND MARKETING, NAYAPALLI, BBSR, KHORDHA	PAMI RATH (SR.ADV) VS	// 0 //
122	D-CONTC/15480/2024 CONTC/2563/2024	PREMACHAND MAJHI VS P.ANVESHA REDDY, COLLECTOR AND D.M, KALAHANDI	ADV VS	// 0 //
123	D-CONTC/14896/2024 CONTC/2564/2024	GOBINDA MUNDA VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
124	D-CONTC/14895/2024 CONTC/2565/2024	BISIKESAN NAIK VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
125	D-CONTC/14892/2024	MANASHI DAS	ADV.	//

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	CONTC/2566/2024	VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	VS	0 //
126	D-CONTC/14899/2024 CONTC/2567/2024	GITA HEMBRAM VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
127	D-CONTC/15281/2024 CONTC/2568/2024	TARULATA NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
128	D-CONTC/15284/2024 CONTC/2569/2024	SUKANTI NAYAK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
129	D-CONTC/15286/2024 CONTC/2570/2024	SOURA KUMAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
130	D-CONTC/15287/2024 CONTC/2571/2024	JENAMANI NAIK VS VISHAL KUMAR DEV, I.A.S.	DV. VS	// 0 //
131	D-CONTC/15288/2024 CONTC/2572/2024	ROHINI NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
132	D-CONTC/15289/2024 CONTC/2573/2024	BIPIN BIHARI NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
133	D-CONTC/15291/2024 CONTC/2574/2024	RAJENDRA SETH VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
134	D-CONTC/15292/2024 CONTC/2575/2024	PREMANANDA RANA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
135	D-CONTC/15294/2024 CONTC/2576/2024	MANGUL GOUDA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
136	D-CONTC/14499/2024 CONTC/2577/2024	ARIKI DILIP KUMAR VS	ADV. VS	// 0

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137	D-CONTC/14495/2024 CONTC/2578/2024	MAYADHAR SAHU, DISTRICT EDUCATION OFFICER, GAJAPATI SADANANDA NAYAK VS MAYADHAR SAHU, DISTRICT EDUCATION OFFICER, GAJAPATI	ADV. VS	// // ()
138	D-CONTC/14471/2024 CONTC/2579/2024	BRUNDABAN PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// // ()
139	D-CONTC/15211/2024 CONTC/2580/2024	JAGADISH GANGA VS MAYADHAR SAHU, DISTRICT EDUCATION OFFICER, GAJAPATI	ADV. VS	// // ()
140	D-CONTC/15416/2024 CONTC/2581/2024	DHARMENDRA KUMAR SAHU VS MAYADHAR SAHYU, D.E.O, GAJAPATI	ADV VS	// // ()
141	D-CONTC/13672/2024 CONTC/2582/2024	MANJULATA BEHERA VS DIPTIMAYEE BEHERA, TAHASILDAR, NILGIRI	ADV. VS	// // ()
142	D-CONTC/13688/2024 CONTC/2583/2024	TRAILOKYANATH SWAIN VS ASWATHI S, I.A.S.	ADV. VS	// // ()
143	D-CONTC/2678/2024 CONTC/2584/2024	SUBASH CHANDRA TARAI VS DR.K.MURGUSEN, MEMBER SECY. STATE POLLUTION CONTROL BOARD, ODISHA	GIRIJA SANKAR MOHANTY VS	// // ()
144	D-CONTC/11717/2024 CONTC/2585/2024	MANASI DASH VS SHALINI PANDIT, I.A.S.	ADV. VS	// // ()
145	D-CONTC/15047/2024 CONTC/2586/2024	ASWINI KUMAR OJHA VS G. MATHIVATHANAN, I.A.S.	GYANA RANJAN SETHI VS	// // ()
146	D-CONTC/14448/2024 CONTC/2587/2024	LAXMINARAYAN PRADHAN VS ANU GARG, I.A.S.	ADV VS	// // ()
147	D-CONTC/11079/2024 CONTC/2588/2024	SURATH CHANDRA MALLICK VS SURENDRA KUMAR, I.A.S.	ADV. VS	// // ()

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148	D-CONTC/11490/2024 CONTC/2589/2024	PRADEEP KUMAR PRADHAN VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// ()
149	D-CONTC/13343/2024 CONTC/2590/2024	PRAHALLAD KUMAR DEB VS REBECA BILUNG, O.A.S.	BANSHIDHAR SATAPATHY VS	// ()
150	D-CONTC/14443/2024 CONTC/2591/2024	KARUNAKAR MOHANTA VS SUSANTA KUMAR DASH, I.A.S	BANSHIDHAR SATAPATHY VS	// ()
151	D-CONTR/5173/2024 CONTR/15/2024	FAKIRMOHAN SAHU VS ABILASH G, SUPERINTENDENT OF POLICE, KALAHANDI	ADV. VS	// ()
152	D-CRLA/9006/2024 CRLA/315/2024	YUDHISTIRA PRADHAN VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	KUJANGA /296 /2015 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000049/2015
153	D-CRLA/9816/2024 CRLA/316/2024	SADANANDA NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /686 /2017 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000074/2017
154	D-CRLLP/9169/2024 CRLLP/12/2024	UNION OF INDIA VS SUNIL KUMAR ROUT	BIRENDRA KUMAR PARDHI, C.G.C. VS	// J.M.F.C.,KUJANG(Jagatsinghapur ) 2(C)CC/0000025/2004
155	D-CRLMC/7231/2024 CRLMC/1141/2024	SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CHANDAKA P.S. /161 /2021 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0004786/2023
156	D-CRLMC/8897/2024 CRLMC/1142/2024	BALIA @ CHITARANJAN ROUT VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK (A) VS	// SPECIAL COURT,CUTTACK(Cuttack) Spl/0000161/2022
157	D-CRLMC/10117/2024 CRLMC/1143/2024	PANKAJ SAHU VS STATE OF ODISHA	SATYA SHIVA DASH VS	JHARPOKHARIA /14 /2023 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000047/2023
158	D-CRLMC/9945/2024 CRLMC/1144/2024	MAHAMMAD NAJIR HUSSAIN @ MD. NAJIR HUSSAIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	JASHIPUR /300 /2023 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR CMC/0000049/2023
159	D-CRLMC/626/2024	SANTOSH KUMAR PANIGRAHI	ARUN KUMAR PATRA	SARANGADA /122 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1145/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000441/2023
160	D-CRLMC/5936/2024 CRLMC/1146/2024	LOKANATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	MOHANA /33 /2012 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapata)
161	D-CRLMC/8074/2024 CRLMC/1147/2024	MADHU SUDAN MISHRA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	Spl/0000004/2012 SAMBALPUR VIGILANCE /38 /2018 SPL. JUDGE (VIG),BOLANGIR(Balangir)
162	D-CRLMC/8448/2024 CRLMC/1148/2024	PRATIMA JENA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	CT/000015/2018 NIALI /55 /2012 J.M.F.C.,NIALI(Cuttack)
163	D-CRLMC/9262/2024 CRLMC/1149/2024	SHYAM SUNDAR NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GR/0000403/2012 JHIRPANI P.S. /85 /2023 ADDL.C.J.M.,ROURKELA(Sundargarh)
164	D-CRLMC/9443/2024 CRLMC/1150/2024	KANCHIA@SARAT SAHU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	ST/0000290/2023 JAJPUR SADAR /133 /2019 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000077/2019
165	D-CRLMC/10282/2024 CRLMC/1151/2024	M/S. SERAJUDDIN AND CO. VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack)
166	D-CRLMC/7225/2024 CRLMC/1152/2024	SAILABALA SAMANTARAY VS STATE OF ODISHA	BIDYADHAR MANSING VS	2(C)CC/0000015/2015 TANGI (KHURDA) /29 /2004 ( ) //
167	D-CRLMC/8150/2024 CRLMC/1153/2024	SWAPNENDU KUMAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh)
168	D-CRLMC/9767/2024 CRLMC/1154/2024	MANAS KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ICC/0000132/2023 RANPUR /205 /2014 ASSISTANT SESSION JUDGE,RANPUR(Ranapur)
169	D-CRLMC/8741/2024 CRLMC/1155/2024	GAVARA RITESH KUMAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	ST/0000031/2018 PARLAKHEMUNDI /57 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapata)
170	D-CRLMC/8786/2024 CRLMC/1156/2024	CHANDAN@HAREKRUSHNA JENA VS	SANJIB KUMAR BHANJADEO VS	Spl/0000009/2024 JALESWAR /289 /2015 SPL.JUDGE,BALASORE(Baleshwar)

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171	D-CRLMC/1237/2024 CRLMC/1157/2024	STATE OF ODISHA JAYA KRUSHAN BISWAL VS	GOPAL PRASAD JENA VS	Spl/0000289/2015 SINGLA /211 /2021 J.M.F.C.,BASTA(Baleshwar) CT/0000761/2021
172	D-CRLMC/10246/2024 CRLMC/1158/2024	STATE OF ODISHA BIJAY KUMAR PATTANAİK VS	DEVASHIS PANDA VS	SAHID NAGAR P.S. /9 /2012 DISTRICT & SESIONS JUDGE,BHUBANE CRMC/0000039/2018
173	D-CRLMC/10270/2024 CRLMC/1159/2024	ENFORCEMENT DIRECTORATE, SUB ZONAL OFFICER, BBSR, KHORDHA BIJAYALAXMI DASH VS	SATYANARAYAN MISHRA VS	CHAULIAGANJA /48 /2020 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000145/2020
174	D-CRLMC/10460/2024 CRLMC/1160/2024	STATE OF ODISHA KUMUD KANCHAN @ RINKI VS	RASHMI KANTA ACHARYA VS	/ /0 J.M.F.C. (III) BHUBANESWAR(Khordha ) ICC/0003900/2020
175	D-CRLMC/6904/2024 CRLMC/1161/2024	STATE OF ODISHA GUNANIDHI SAGAR VS	SIDDHARTHA SAMAL VS	/ /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CMC/0000337/2018
176	D-CRLMC/8518/2024 CRLMC/1162/2024	KALPANA SAGAR BHARAT ADHIKARI VS	AKASH BHUYAN VS	BRAJARAJNAGAR /1 /2019 SPECIAL JUDGE,JHARSUGUDA(Jharsug Spl/0000005/2019
177	D-CRLMC/9760/2024 CRLMC/1163/2024	STATE OF ODISHA MD. SAKIL VS	PRASANTA KUMAR ROU TRAY VS	JONK /173 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(
178	D-CRLMC/8617/2024 CRLMC/1164/2024	STATE OF ODISHA PAWAN KUMAR JAISWAL VS	ASHISH KUMAR MOHANTY VS	ST/0000001/2024 JODA /355 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken
179	D-CRLMC/8877/2024 CRLMC/1165/2024	STATE OF ODISHA MUNA NAIK VS	SNEHASISH BEHERA VS	CMC/0000009/2024 DHENKANAL SADAR /51 /2015 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
180	D-CRLMP/2829/2024 CRLMP/544/2024	STATE OF ODISHA DEBASHIS MALLICK VS	RABI NARAYAN MOHANTY VS	GR/0000143/2015 NIMAPADA /371 /2023 ( )
181	D-CRLMP/9576/2024 CRLMP/545/2024	STATE OF ODISHA SANGRAM KISHORE SAMAL VS	ARJUNA CHARANA BEHERA VS	// SIMULIA /16 /2024 ( ) //



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182	D-CRLMP/9568/2024 CRLMP/546/2024	GITANJALI SRICHANDAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	//0 () //
183	D-CRLMP/9630/2024 CRLMP/547/2024	KSHETRA MOHAN MEHER VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 () //
184	D-CRLMP/6058/2024 CRLMP/548/2024	DHUSASAN MALLICK VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	//0 () //
185	D-CRLMP/8631/2024 CRLMP/549/2024	JYOTSHNARANI BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 () //
186	D-CRLMP/10308/2024 CRLMP/550/2024	NALINIKANTA DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	//0 () //
187	D-CRLMP/10069/2024 CRLMP/551/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TALCHER TOWN /552 /2022 () //
188	D-CRLMP/9667/2024 CRLMP/552/2024	MANASMITA DAS VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	CAPITAL P.S. /96 /2024 () //
189	D-CRLMP/10207/2024 CRLMP/553/2024	SUBAS TARAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARMASALA /6 /2024 () //
190	D-CRLMP/10074/2024 CRLMP/554/2024	MOZAMIL AHMED KHAN VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	//0 () //
191	D-CRLMP/9907/2024 CRLMP/555/2024	NISHA @ KANAK BARIK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /68 /2017 () //
192	D-CRLMP/7565/2024 CRLMP/556/2024	BHAGIRATHI SETHI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	//0 () //
193	D-CRLMP/9853/2024	RILI NAIK	LAXMI NARAYAN RAYATSINGH	//0

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	CRLMP/557/2024	VS STATE OF ODISHA	VS	() //
194	D-CRLMP/9260/2024 CRLMP/558/2024	SANDHYA GUPTA VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	/ /0 () //
195	D-CRLMP/10107/2024 CRLMP/559/2024	MINAKHI SAHOO VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	JAGATSINGPUR /209 /2008 () //
196	D-CRLMP/10056/2024 CRLMP/560/2024	SWAGAT RANJAN PATRA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	INFOCITY PS /142 /2024 () //
197	D-CRLMP/9468/2024 CRLMP/561/2024	SAHEBA SULTANA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	/ /0 () //
198	D-CRLMP/10240/2024 CRLMP/562/2024	KESHAB CHANDRA PARIJA VS STATE OF ODISHA	ABHIJIT DAS VS	KUMBHARAPARA /313 /2022 () //
199	D-CRLMP/10235/2024 CRLMP/563/2024	MANJULATA MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	BIDANASI /40 /2023 () //
200	D-CRLREV/10221/2024 CRLREV/144/2024	BINOD KUMAR MOHAPATRA VS NIROJ KUMAR SATPATHY	BIDESH RANJAN BEHERA VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0001016/2017
201	D-CRLREV/9087/2024 CRLREV/145/2024	FIROJ KHAN @ COLLECTOR VS STATE OF ODISHA	APURBA DAS VS	BHADRAK RURAL /129 /2023 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra Spl/0000020/2023 //
202	D-FAO/8516/2024 FAO/141/2024	SUB DIVISIONAL OFFICER(ELECTRICAL),S.D.O NO.II,NESCO,KEONJHAR, TPNODL VS TRILOCHAN NAYAK	PRASANTA KUMAR TRIPATHY VS	COMNR.FOR EMPLOYEES COMP./ASST EC/000012/2017 //
203	D-MACA/1938/2024 MACA/240/2024	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS PRAVAKAR JENA	PRASANTA KUMAR MAHALI VS	/ /0 III MACT,PURI(Puri) MACT/0000269/2005
204	D-MACA/1931/2024 MACA/241/2024	M/S. D.M., ORIENTAL INSURANCE CO. LTD., CUTTACK. vs VS	PRASANTA KUMAR MAHALI VS	/ /0 3RD ADJ,CUTTACK(Cuttack)

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205	D-MACA/4015/2024 MACA/242/2024	SANTILATA JENA D.M., M/S. NATIONAL INSURANCE CO. LTD. VS SANTOSH JENA	PRASANTA KUMAR MAHALI VS	Mac/0000176/2018 // II MACT,CUTTACK(Cuttack)
206	D-MACA/11940/2024 MACA/243/2024	ARUN NAYAK VS VIJAY KUMAR	KAPILA CHARAN NAYAK VS	MISCA/0000601/2018 // II MACT,CUTTACK(Cuttack)
207	D-MACA/12500/2024 MACA/244/2024	TILOTAMA BEHERA VS SRI DURGA CONDEV (P) LTD.	PABITRA KUMAR NAYAK VS	MISCA/0000315/2013 // III M.A.C.T.,TALCHER(Anugul )
208	D-MACA/13217/2024 MACA/245/2024	NATIONAL INSURANCE CO. LTD. VS RABINDRA BHOI	PRAMOD KUMAR TRIPATHY VS	Mac/0000045/2020 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
209	D-MACA/14717/2024 MACA/246/2024	M/S. ICICI LOMBARD G.I. CO. LTD. VS RAJENDRA POD	ANUPAM DASH VS	Mac/0000009/2018 // 4TH M.A.C.T. BHAWANIPATNA(Kalahandi)
210	D-MACA/14710/2024 MACA/247/2024	M/S.ICICI LOMBARD G.I. CO. LTD. VS PRAVATI ROUSTRAY	ANUPAM DASH VS	Mac/0000052/2018 // 1st MACT, DHENKANAL(Dhenkanal)
211	D-MACA/7281/2024 MACA/248/2024	SADHUCCHARAN PATTANAYAK VS SUPRABHA MANJARI NAYAK	JEEVANJYOTI MOHANTY VS	Mac/0000276/2017 // IV MACT,PURI(Puri)
212	D-MATA/12089/2024 MATA/111/2024	PREETI PUSHAM MISHRA VS SURYA NARAYAN MISHRA	K.C.RAJGURU MOHAPATRA VS	Mac/0000577/1989 // JUDGE FAMILY COURT,KHURDA(Khordha)
213	D-MATA/12528/2024 MATA/112/2024	KUMAR SEVENDU SEKHAR VS ARCHANA MALLIK	AMULYA RATNA PANDA VS	CP/0000223/2017 // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
214	D-MATA/8690/2024 MATA/113/2024	BIDYADHAR BEHERA VS HARIPRIYA BEHERA	ANJAN KUMAR BISWAL VS	CP/0000299/2019 // JUDGE FAMILY COURT, BARIPADA(Ma
215	D-RPFAM/14435/2024 RPFAM/81/2024	BHANUMATI MOHANTA VS SUSILA MOHANTA	SARADA PRASAD DASH VS	Mat/0000126/2015 // JUDGE FAMILY COURT, BARIPADA(Ma

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216	D-RPFAM/12584/2024 RPFAM/82/2024	SAMAPTI PADHIARI @ SAMPATI PADHIARI VS PRAMIT KUMAR KANUNGO	PRATAP KESHARI DEO VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000187/2022
217	D-RPFAM/8876/2024 RPFAM/83/2024	USARANI PATI VS BIBEKANANDA PATI	KSHIROD KUMAR PAHIL VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000195/2022
218	D-RSA/13380/2024 RSA/78/2024	ABDUL HAMID KHAN VS SONY BIBI	SIDDHESWAR BAUG VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000058/2004
219	D-RSA/14085/2024 RSA/79/2024	HAREKRUSHNA BHUYAN VS PRASANNA BHUYAN	SUSANTA KUMAR JETHY VS	// ADDL.SESIONS JUDGE,KAMAKHYAN RFA/0000012/2018
220	D-RSA/15702/2024 RSA/80/2024	MAMATA ROUSTRAY VS CHITTARANJAN MOHANTY	PRASAN KUMAR SAHOO VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000063/2019
221	D-RSA/3844/2024 RSA/81/2024	CHITTARANJAN PALEI VS BANITALATA SAHOO	PRATIK DASH VS	// A.D.J.,KENDRAPARA(Kendrapara ) RFA/0000049/2016
222	D-RSA/11168/2024 RSA/82/2024	KHAGESWAR JENA VS RAMAKANTA JENA	NIROD KUMAR SAHU VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000018/2021
223	D-RVWPET/6935/2024 RVWPET/52/2024	JYOTI PRAKASH MOHANTY VS STATE OF ODISHA	ADV VS	// () //
224	D-RVWPET/15373/2024 RVWPET/53/2024	DR. SON PATNAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
225	D-WA/8418/2024 WA/565/2024	BISHNU NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
226	D-WA/13374/2024 WA/566/2024	STATE OF ODISHA VS SWASTIRAM MASARA	BIPLAB MOHANTY, A.G.A. VS	// () //
227	D-WA/12969/2024	STATE OF ODISHA	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/567/2024	VS SANTANU KUMAR DEHURY	VS	0 //
228	D-WA/12238/2024 WA/568/2024	STATE OF ODISHA VS NARENDRA KUMAR LENKA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
229	D-WA/11648/2024 WA/569/2024	STATE OF ODISHA VS BHAGIRATH PRADHAN	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
230	D-WA/15499/2024 WA/570/2024	DR.DEBENDRA NARAYAN PATRI VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	// 0 //
231	D-WA/13385/2024 WA/571/2024	STATE OF ODISHA VS KRUTIBASH MOHANTY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
232	D-WA/13604/2024 WA/572/2024	STATE OF ODISHA VS SNIGDHARANI MOHAPATRA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
233	D-WA/15027/2024 WA/573/2024	STATE OF ODISHA VS PULIN KUMAR BEHERA	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
234	D-WA/15085/2024 WA/574/2024	STATE OF ODISHA VS AJIT KUMAR MAHAPATRA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
235	D-WA/14322/2024 WA/575/2024	STATE OF ODISHA VS RABINDRA KUMAR PANIGRAHI	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
236	D-WA/12984/2024 WA/576/2024	STATE OF ODISHA VS RAMA DEHURY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
237	D-WA/12235/2024 WA/577/2024	STATE OF ODISHA VS RANJIT PALAI	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
238	D-WA/14467/2024 WA/578/2024	STATE OF ODISHA VS	AMIYA KUMAR MISHRA, A.G.A. VS	// 0

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239	D-WA/11971/2024 WA/579/2024	NAROTTAM NAIK ODISHA PUBLIC SERVICE COMMISSION, CUTTACK VS ANUSHRAV GANTAYAT	BIBHU PRASAD TRIPATHY VS	// // ()
240	D-WA/15030/2024 WA/580/2024	JAYMARATHI SENAPATI VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// // ()
241	D-WP(C)/13195/2024 WP(C)/8533/2024	SHADEV NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
242	D-WP(C)/14452/2024 WP(C)/8534/2024	M/S. KARAN SINGH SECURITY AGENCY, BBSR VS AUTHORITY UNDER MINIMUM WAGES ACT, 1948, BBSR	HARIPAD MOHANTY VS	// // ()
243	D-WP(C)/14150/2024 WP(C)/8535/2024	GAGAN CHANDRA SENAPATI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
244	D-WP(C)/14527/2024 WP(C)/8536/2024	HARI PRASAD MISHRA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// // ()
245	D-WP(C)/12413/2024 WP(C)/8537/2024	HARAMOHAN MOHANTY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // ()
246	D-WP(C)/15256/2024 WP(C)/8538/2024	FAKIR MOHAN SAMANTRAY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
247	D-WP(C)/15259/2024 WP(C)/8539/2024	SANTOSH KUMAR BHOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
248	D-WP(C)/15374/2024 WP(C)/8540/2024	DR. MANORANJAN MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()
249	D-WP(C)/14849/2024 WP(C)/8541/2024	BIJAY KUMAR RATH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // ()

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250	D-WP(C)/14851/2024 WP(C)/8542/2024	JITENDER SAMANTRAY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
251	D-WP(C)/13182/2024 WP(C)/8543/2024	MANOJ KUMAR JAIN VS THE INCOME TAX OFFICER, WARD-1 ROURKELA, SUNDERGARH	BIJAY PANDA VS	// 0 //
252	D-WP(C)/14489/2024 WP(C)/8544/2024	KISHORE KUMAR KAMILA VS MANAGING DIRECTOR, OMFED BBSR	BIDYADHAR MANSING VS	// 0 //
253	D-WP(C)/15263/2024 WP(C)/8545/2024	MAHENDRA SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
254	D-WP(C)/15262/2024 WP(C)/8546/2024	LAMBODAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
255	D-WP(C)/13980/2024 WP(C)/8547/2024	MADHUCHHANDA ROUT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
256	D-WP(C)/15529/2024 WP(C)/8548/2024	SUSHAMA GIRI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
257	D-WP(C)/14514/2024 WP(C)/8549/2024	SURESH PRADHAN VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
258	D-WP(C)/13270/2024 WP(C)/8550/2024	KANHU CHARAN SAHOO VS PRINCIPAL SECY, S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// 0 //
259	D-WP(C)/14773/2024 WP(C)/8551/2024	SARAT CHANDRA ACHARYA VS CENTRAL RESERVE POLICE FORCE, DG OF POLICE, NEW DELHI	PRATAP KUMAR BEHERA VS	// 0 //
260	D-WP(C)/13272/2024 WP(C)/8552/2024	PRASANTA KUMAR BEHERA VS PRINCIPAL SECY, S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// 0 //
261	D-WP(C)/12506/2024	KANCHAN ROUT	JUDHISTHIR SAHOO	//

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	WP(C)/8553/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/13190/2024 WP(C)/8554/2024	BASANT KUMAR MOHANTY VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
263	D-WP(C)/14614/2024 WP(C)/8555/2024	BRAJA MOHAN SAHU VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
264	D-WP(C)/15117/2024 WP(C)/8556/2024	NAMITA BISOI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
265	D-WP(C)/15237/2024 WP(C)/8557/2024	AJIT SAMAL VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
266	D-WP(C)/15412/2024 WP(C)/8558/2024	NIRANJAN DASH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
267	D-WP(C)/10098/2024 WP(C)/8559/2024	ANANDINI PANDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
268	D-WP(C)/15415/2024 WP(C)/8560/2024	SHRADHANJALI JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
269	D-WP(C)/7914/2024 WP(C)/8561/2024	SRIKANTA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
270	D-WP(C)/14843/2024 WP(C)/8562/2024	PITAMBAR MALLIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
271	D-WP(C)/15530/2024 WP(C)/8563/2024	ASHOK KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
272	D-WP(C)/14367/2024 WP(C)/8564/2024	M/S RAWANI CONSTRUCTION VS	ASIT KUMAR DASH VS	// 0



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273	D-WP(C)/15243/2024 WP(C)/8565/2024	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA AJIT SAMAL VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// // ()
274	D-WP(C)/15525/2024 WP(C)/8566/2024	SARAT KUMARI BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
275	D-WP(C)/10149/2024 WP(C)/8567/2024	PRASHANTA KUMAR PRADHAN VS PRINCIPAL SECY. S AND ME DEPT. BBSR	PREMANANDA MOHANTY VS	// ()
276	D-WP(C)/8713/2024 WP(C)/8568/2024	SATYASAI EDUCATIONAL TRUST,BALASORE VS CHAIRMAN,CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	JAGAMOHAN PATTANAIAK VS	// ()
277	D-WP(C)/15520/2024 WP(C)/8569/2024	KALANDI CHANDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
278	D-WP(C)/11671/2024 WP(C)/8570/2024	SARAT KUMAR NAYAK VS COMMISSIONER CUM SECRETARY,DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()
279	D-WP(C)/7765/2024 WP(C)/8571/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// ()
280	D-WP(C)/15515/2024 WP(C)/8572/2024	BABRUBAHAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
281	D-WP(C)/13379/2024 WP(C)/8573/2024	KAMAL LOCHAN DARJEE VS STATE OF ODISHA	AUROBINDA SAHOO VS	// ()
282	D-WP(C)/14950/2024 WP(C)/8574/2024	PRIYADARSHINI SAHOO VS THE SECRETARY, HOUSING AND URBAN DEVLOPMENT, BBSR	SATYAJIT PATTANAIAK VS	// ()
283	D-WP(C)/11366/2024 WP(C)/8575/2024	LAXMIPRIYA CHOUDHURY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// ()

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284	D-WP(C)/12536/2024 WP(C)/8576/2024	NARENDRA KUMAR SAMAL VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
285	D-WP(C)/10146/2024 WP(C)/8577/2024	HADIBANDHU SAHU VS PRINCIPAL SECY. SCHOOL AND MASS EDUCATION DEPT., BBSR	PREMANANDA MOHANTY VS	// 0 //
286	D-WP(C)/14485/2024 WP(C)/8578/2024	M/S. SHREE BUILDER, JAGATSINGHPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
287	D-WP(C)/10198/2024 WP(C)/8579/2024	ANJALIBALA BISHWAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
288	D-WP(C)/14403/2024 WP(C)/8580/2024	BIRABAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
289	D-WP(C)/15744/2024 WP(C)/8581/2024	DILLIP KUMAR JOSHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
290	D-WP(C)/12787/2024 WP(C)/8582/2024	SK. NURUDDIN VS COLLECTOR AND D.M., JAJPUR	DWARIKA PRASAD MOHANTY VS	// 0 //
291	D-WP(C)/14619/2024 WP(C)/8583/2024	CHITTARANJAN PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
292	D-WP(C)/14406/2024 WP(C)/8584/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
293	D-WP(C)/15742/2024 WP(C)/8585/2024	BHARAT BHUSAN PRADHAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
294	D-WP(C)/14521/2024 WP(C)/8586/2024	M/S. SAMARTH COMMODITIES MERCHANTS PVT. LTD. SUNDARGARH VS COMMNR. GST AND CENTRAL EXCISE, ROURKELA	CHITTARANJAN DAS VS	// 0 //
295	D-WP(C)/15740/2024	BHARATRAM SAHU	SALAUDDIN KHAN	//

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	WP(C)/8587/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/14935/2024 WP(C)/8588/2024	PRADEEP KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
297	D-WP(C)/15513/2024 WP(C)/8589/2024	BINODINI INFRASTRUCTURE PVT.LTD, KALAHANDI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
298	D-WP(C)/15370/2024 WP(C)/8590/2024	RAMAKANTA PANIGRAHI VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
299	D-WP(C)/13275/2024 WP(C)/8591/2024	CHAKRADHAR GARNAIK VS PRINCIPAL SECY, S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// 0 //
300	D-WP(C)/13192/2024 WP(C)/8592/2024	PINKI NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/15438/2024 WP(C)/8593/2024	NRUPA KISHORE PATTANAIAK @ NRUPA KISHOR PATTANAIAK VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
302	D-WP(C)/9593/2024 WP(C)/8594/2024	RINA MAHANANDA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
303	D-WP(C)/12731/2024 WP(C)/8595/2024	GULSHAN KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
304	D-WP(C)/14945/2024 WP(C)/8596/2024	BISHNU MEHER VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
305	D-WP(C)/15344/2024 WP(C)/8597/2024	SK. SHOAIB AKHTAR VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
306	D-WP(C)/11545/2024 WP(C)/8598/2024	NIRAKAR ROUT VS	CHITTA RANJAN PATTNAIAK VS	// 0

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307	D-WP(C)/11673/2024 WP(C)/8599/2024	STATE OF ODISHA ANANTA KUMAR BEHERA VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION,ODISHA	SANDHYARANI PANI VS	// // 0 //
308	D-WP(C)/14649/2024 WP(C)/8600/2024	ARDHENDU SARANGI VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// // 0 //
309	D-WP(C)/11676/2024 WP(C)/8601/2024	NIMAI CHARAN PANDA VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION,ODISHA	SANDHYARANI PANI VS	// // 0 //
310	D-WP(C)/14404/2024 WP(C)/8602/2024	AJIT KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //
311	D-WP(C)/14387/2024 WP(C)/8603/2024	JITENDRA KUMAR PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //
312	D-WP(C)/14377/2024 WP(C)/8604/2024	GYANENDRA KUMAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //
313	D-WP(C)/12734/2024 WP(C)/8605/2024	ITISHREE PRIYADARSINI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //
314	D-WP(C)/12668/2024 WP(C)/8606/2024	EXECUTIVE ENGINEER (ELECT.), TPWODL, SUNDERGARH VS M/S. SURAJ PRODUCTS LTD., SUNDARGARH	PRASANTA KUMAR TRIPATHY VS	// // 0 //
315	D-WP(C)/14719/2024 WP(C)/8607/2024	SUNARAM SABAT VS STATE OF ODISHA	SARADA DASH VS	// // 0 //
316	D-WP(C)/15035/2024 WP(C)/8608/2024	LINGARAJ DEHURY VS MAHANADI COALFIELDS LTD., BURLA	SOUENDRA PATTANAIAK VS	// // 0 //
317	D-WP(C)/15574/2024 WP(C)/8609/2024	KUNAL PATRA VS STATE OF ODISHA	SUBHAM SHARMA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/12732/2024 WP(C)/8610/2024	ITISHREE BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
319	D-WP(C)/15347/2024 WP(C)/8611/2024	SAURAVITA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
320	D-WP(C)/13026/2024 WP(C)/8612/2024	AUROPALAK DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
321	D-WP(C)/14477/2024 WP(C)/8613/2024	USHA RANJAN BHUYAN VS CHAIRMAN, ODISHA FOREST DEVELOPMENT CORPORATION LTD. BBSR	BHABANI SHANKAR MISHRA (3) VS	// 0 //
322	D-WP(C)/14319/2024 WP(C)/8614/2024	M/S JAGRUTI BOREWELLS, KALAHANDI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
323	D-WP(C)/15601/2024 WP(C)/8615/2024	BASIL CLEAN TECH SERVICES, BBSR VS ASST. COMMISSIONER, CGST AND CX JAJPUR DIVISION, JAJPUR	SANTOSH KUMAR DWIVEDY VS	// 0 //
324	D-WP(C)/15556/2024 WP(C)/8616/2024	DEBIPRASAD PANDA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
325	D-WP(C)/12783/2024 WP(C)/8617/2024	SIDHARTH SANKAR SINGH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
326	D-WP(C)/15193/2024 WP(C)/8618/2024	MIHIR BALIARSINGH @ MIHIR KUMAR BALIYARSINGH VS MANDAKINI NAYAK	BYOMAKESH TRIPATHY VS	// 0 //
327	D-WP(C)/14878/2024 WP(C)/8619/2024	DR.NIHAR RANJAN PATRA VS ADYASHA PATRA	DEBA KUMAR RATH VS	// 0 //
328	D-WP(C)/15177/2024 WP(C)/8620/2024	DAMBARU DHAR DANDASEN VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
329	D-WP(C)/14653/2024	NIRAKAR NAYAK	SRIDHAR RATH	//

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	WP(C)/8621/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/15756/2024 WP(C)/8622/2024	BAYANI ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
331	D-WP(C)/11652/2024 WP(C)/8623/2024	ASHOK KUMAR RATH VS ANNAPURNA RATH	TUSAR KUMAR MISHRA VS	// 0 //
332	D-WP(C)/14416/2024 WP(C)/8624/2024	BIKASH KUMAR BEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
333	D-WP(C)/12785/2024 WP(C)/8625/2024	M/S-CHANDAN HOSPITALITY SERVICES, BHUBANESWAR VS THE REGIONAL DIRECTOR, ESI INSURANCE PANCHDEEP BHAWAN, BHUBANESWAR	BRAJARAJ SAI VS	// 0 //
334	D-WP(C)/15334/2024 WP(C)/8626/2024	USHA RANI PANDA VS STATE OF ODISHA	NIHAR RANJAN PANDA VS	// 0 //
335	D-WP(C)/14743/2024 WP(C)/8627/2024	NIRANJAN PATRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
336	D-WP(C)/15218/2024 WP(C)/8628/2024	DEBARAJ ACHARYA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
337	D-WP(C)/15751/2024 WP(C)/8629/2024	BULARAM BEHERA VS UNION OF INDIA	PURNA CHANDRA DAS VS	// 0 //
338	D-WP(C)/12441/2024 WP(C)/8630/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	VS	// 0 //
339	D-WP(C)/15694/2024 WP(C)/8631/2024	RAMESH CHANDRA ROUSTRAY VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	MANOJA KUMAR KHUNTIA VS	// 0 //
340	D-WP(C)/14040/2024 WP(C)/8632/2024	BAINETRI KONHAR VS	LAXMAN PRADHAN VS	// 0

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341	D-WP(C)/15668/2024 WP(C)/8633/2024	SASMITA PRADHAN LAXMIPRIYA NAYAK VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE	MANOJA KUMAR KHUNTIA VS	// // ()
342	D-WP(C)/15464/2024 WP(C)/8634/2024	SASMITA PANDA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// () //
343	D-WP(C)/14138/2024 WP(C)/8635/2024	ADITYA KUMAR MISHRA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// () //
344	D-WP(C)/15748/2024 WP(C)/8636/2024	RAJESH KUMAR SATPATHY VS R.T.O KENDRAPARA	KHIROD CHANDRA MAJHI VS	// () //
345	D-WP(C)/15749/2024 WP(C)/8637/2024	MRUTYUNJAYA PANDA VS R.T.O CUTTACK	KHIROD CHANDRA MAJHI VS	// () //
346	D-WP(C)/11824/2024 WP(C)/8638/2024	MAGUNI SAHOO VS L.I.C. OF INDIA, MUMBAI	SUBRAT KUMAR NAYAK VS	// () //
347	D-WP(C)/13610/2024 WP(C)/8639/2024	CHINMAY KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// () //
348	D-WP(C)/15221/2024 WP(C)/8640/2024	KRUPASINDHU BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
349	D-WP(C)/14140/2024 WP(C)/8641/2024	LINGARAJ MISHRA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// () //
350	D-WP(C)/15436/2024 WP(C)/8642/2024	PRADEEP KUMAR DAS VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// () //
351	D-WP(C)/14415/2024 WP(C)/8643/2024	HEMANTA KUMAR SAHU VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //

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352	D-WP(C)/12784/2024 WP(C)/8644/2024	ANURADHA OJHA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
353	D-WP(C)/15225/2024 WP(C)/8645/2024	SATYABHAMA SAHOO VS STATE OF ODISHA	PAMI RATH VS	// 0 //
354	D-WP(C)/15727/2024 WP(C)/8646/2024	SAMARPANA DASH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
355	D-WP(C)/15386/2024 WP(C)/8647/2024	SMITA MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
356	D-WP(C)/14503/2024 WP(C)/8648/2024	MITHUN SETHI VS STATE OF ODISHA	RASHMI REKHA PRADHAN VS	// 0 //
357	D-WP(C)/13046/2024 WP(C)/8649/2024	LAXMI NARAYAN JAIN VS THE INCOME TAX OFFICER, WARD-1, ROURKELA, SUNDERGARH	BIJAY PANDA VS	// 0 //
358	D-WP(C)/15326/2024 WP(C)/8650/2024	BISWAJIT SINGH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
359	D-WP(C)/13056/2024 WP(C)/8651/2024	SUSHAMA KUJUR VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// 0 //
360	D-WP(C)/13021/2024 WP(C)/8652/2024	RADHA KANTA DAS VS THE TAHASILDAR, BASUDEVPUR	SANJAY KUMAR DAS VS	// 0 //
361	D-WP(C)/15446/2024 WP(C)/8653/2024	MINATI RATHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
362	D-WP(C)/15697/2024 WP(C)/8654/2024	SUKANTA KUMAR DALAI VS TPNODL, BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
363	D-WP(C)/14250/2024	JYOTI PRAVA DASH	SASIBHUSAN JENA	//



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	WP(C)/8655/2024	VS REGIONAL P.F., COMMNR., ROURKELA, SUNDARGARH	VS	0 //
364	D-WP(C)/15666/2024 WP(C)/8656/2024	GOUTTAM PRADHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
365	D-WP(C)/14700/2024 WP(C)/8657/2024	FAKIRMOHAN EDUCATIONAL AND CHARITABLE TRUST, BALASORE VS CENTRAL BOARD OF DIRECT TAXES, DEPT. OF REVENUE, NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
366	D-WP(C)/8159/2024 WP(C)/8658/2024	LINGARAJ SAHU VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //
367	D-WP(C)/15219/2024 WP(C)/8659/2024	BARU NAG VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
368	D-WP(C)/14479/2024 WP(C)/8660/2024	GITANJALI MALLICK VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// 0 //
369	D-WP(C)/14431/2024 WP(C)/8661/2024	SANJUKTA MAJHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
370	D-WP(C)/12945/2024 WP(C)/8662/2024	M/S. BALASORE ALLOYS LTD. BALASORE VS UNION OF INDIA	HARIPAD MOHANTY VS	// 0 //
371	D-WP(C)/15663/2024 WP(C)/8663/2024	BIKRAM BEHERA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
372	D-WP(C)/14421/2024 WP(C)/8664/2024	DURYODHAN GOCHHAYAT VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
373	D-WP(C)/14248/2024 WP(C)/8665/2024	SUBASA CHANDRA DORA VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
374	D-WP(C)/14907/2024 WP(C)/8666/2024	TUNILATA DEI VS	SUSHREE SENAPATI MOHAPATRA VS	// 0

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375	D-WP(C)/14231/2024 WP(C)/8667/2024	STATE OF ODISHA SURYAMANI TRIPATHY VS ORISSA INFORMATION COMMISSION, BBSR	SANTOSH KUMAR DWIVEDY VS	// // ()
376	D-WP(C)/13427/2024 WP(C)/8668/2024	DAMAYANTI SWAIN VS	BHABANI SANKAR MISHRA VS	// ()
377	D-WP(C)/14486/2024 WP(C)/8669/2024	STATE OF ODISHA BALARAM PANDA VS	TIKERAM MEHER VS	// ()
378	D-WP(C)/13608/2024 WP(C)/8670/2024	STATE OF ODISHA BANAMALI NAIK VS	SARADA PRASAD DASH VS	// ()
379	D-WP(C)/13048/2024 WP(C)/8671/2024	STATE OF ODISHA MANOJ KUMAR JAIN VS	BIJAY KUMAR PANDA VS	// ()
380	D-WP(C)/14946/2024 WP(C)/8672/2024	THE INCOME TAX OFFICER, WARD NO-1, ROURKELA RANJAN KUMAR BEHERA VS	BHAGABAN BEHERA VS	// ()
381	D-WP(C)/14484/2024 WP(C)/8673/2024	STATE OF ODISHA CHAITANYA PATEL VS	TIKERAM MEHER VS	// ()
382	D-WP(C)/15355/2024 WP(C)/8674/2024	STATE OF ODISHA SANTOSH KUMAR RATH VS	KRISHNA CHANDRA SAHU VS	// ()
383	D-WP(C)/14744/2024 WP(C)/8675/2024	STATE OF ODISHA PADMANAV MALLIK VS	PRIYA RANJAN MISHRA VS	// ()
384	D-WP(C)/15377/2024 WP(C)/8676/2024	STATE OF ODISHA NIRMAL CHANDRA DAS VS	VIVEKANANDA JENA VS	// ()
385	D-WP(C)/10231/2024 WP(C)/8677/2024	STATE OF ODISHA NILAMANI PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// () //

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386	D-WP(C)/14405/2024 WP(C)/8678/2024	PURNA CHANDRA SAHU VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
387	D-WP(C)/13531/2024 WP(C)/8679/2024	SUKANTA KUMAR JENA VS THE A.O., P.N.B. BBSR	RABI NARAYAN MOHANTY VS	// 0 //
388	D-WP(C)/15549/2024 WP(C)/8680/2024	NIROPAMA PARIDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
389	D-WP(C)/12524/2024 WP(C)/8681/2024	ANANTARAM SANDHA VS SECY., HEALTH AND F.W. DEPT., BBSR	RAGHUNATH DASMOHAPATRA VS	// 0 //
390	D-WP(C)/15358/2024 WP(C)/8682/2024	PRADEEP KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
391	D-WP(C)/14607/2024 WP(C)/8683/2024	HARIHAR DASH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
392	D-WP(C)/10742/2024 WP(C)/8684/2024	BASANTI SAMANTARAY VS ADDL. SECY. AND DIRECTOR, ODIA LANGUAGE, LITERATURE AND CULTURE DEPT. BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
393	D-WP(C)/12541/2024 WP(C)/8685/2024	SANJUKTA MOHANTY VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
394	D-WP(C)/14554/2024 WP(C)/8686/2024	M/S NIBASHISH DWIBEDI, BALASORE VS CHIEF COMMNR OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
395	D-WP(C)/7437/2024 WP(C)/8687/2024	BIJAYA CHANDRA DAKUA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
396	D-WP(C)/15577/2024 WP(C)/8688/2024	DINABANDHU JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
397	D-WP(C)/15551/2024	PARAMANANDA BEHERA	GIRISH CHANDRA SAHU	//

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	WP(C)/8689/2024	VS STATE OF ODISHA	VS	() //
398	D-WP(C)/7435/2024 WP(C)/8690/2024	M.RAJA RAO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
399	D-WP(C)/7902/2024 WP(C)/8691/2024	RANJAN KUMAR SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
400	D-WP(C)/12922/2024 WP(C)/8692/2024	SOMANATH GOUDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
401	D-WP(C)/11572/2024 WP(C)/8693/2024	THE MANAGEMENT OF SAMBALPURI BASTRALAYA HANDLOOM CO OPERATIVE SOCIETY LTD, BISHNUPUR VS LAL BIHARI RAHT	SOMENDRA KUMAR MISHRA VS	// () //
402	D-WPCRL/7388/2024 WPCRL/30/2024	PRAFULLA KUMAR JENA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	DELANGA /19 /2024 () //
403	D-WPCRL/9448/2024 WPCRL/31/2024	SAMARENDRA SAHOO VS STATE OF ODISHA	H.V.B.R.K.DORA VS	//0 J.M.F.C. IV BHUBANESWAR(Khordha ) ICC/0006707/2022
404	D-ABLAPL/9808/2024 ABLAPL/3549/2024	DIBYENDU PATNAIK VS STATE OF ODISHA	BINI MISHRA VS	//0 () //
405	D-ABLAPL/8671/2024 ABLAPL/3550/2024	SAMBHUNATH BISOYI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ASKA /214 /2024 () //
406	D-ABLAPL/9825/2024 ABLAPL/3551/2024	RIMANTA BHOI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	//0 () //
407	D-ABLAPL/9052/2024 ABLAPL/3552/2024	GANESH CHANDRA PARIDA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //
408	D-ABLAPL/9852/2024 ABLAPL/3553/2024	JITENDRA BISWAL VS	AKSHAYA KUMAR BISOI VS	TANGI (KHURDA) /227 /2024 ()

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409	D-ABLAPL/9409/2024 ABLAPL/3554/2024	STATE OF ODISHA SUNIL BAGH VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /120 /2023 ()
410	D-ABLAPL/9856/2024 ABLAPL/3555/2024	STATE OF ODISHA AMIT KUMAR RAUTA VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /792 /2022 ()
411	D-ABLAPL/9520/2024 ABLAPL/3556/2024	STATE OF ODISHA SUSANTA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /573 /2023 ()
412	D-ABLAPL/9919/2024 ABLAPL/3557/2024	STATE OF ODISHA ADEITA KUMAR CHAND @ ADAITYA CHAND VS	PRAKASH KUMAR MISHRA VS	// BASTA /61 /2024 ()
413	D-ABLAPL/9644/2024 ABLAPL/3558/2024	STATE OF ODISHA UMAKANTA NAYAK VS	SOUBHAGYA KUMAR DASH VS	// BALASORE TOWN /89 /2024 ()
414	D-ABLAPL/10190/2024 ABLAPL/3559/2024	STATE OF ODISHA RANJU SWAIN @ RANJU PRAVA BISWAL VS	SRINIBAS PARIJA VS	// ERASAMA /146 /2024 ()
415	D-ABLAPL/9689/2024 ABLAPL/3560/2024	STATE OF ODISHA RANJIA @ RANJAN KUMAR MALLICK VS	ARIJEET MISHRA VS	// MARSHAGHAI /53 /2024 ()
416	D-ABLAPL/9939/2024 ABLAPL/3561/2024	STATE OF ODISHA DINESH KUMAR RAY @ DINESH RAY VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /220 /2022 ()
417	D-ABLAPL/9956/2024 ABLAPL/3562/2024	STATE OF ODISHA ANANTA KREPUTIKA VS	JUGALA KISHORE PANDA VS	// GUDARI /38 /2020 ()
418	D-ABLAPL/9694/2024 ABLAPL/3563/2024	STATE OF ODISHA BASANT @ BASANTA KUMAR NAYAK VS	ARIJEET MISHRA VS	// RAJKANIKA /127 /2024 ()
419	D-ABLAPL/9971/2024 ABLAPL/3564/2024	STATE OF ODISHA BHARAT JENA VS	AMULYA RATNA PANDA VS	// JALESWAR /256 /2022 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/9698/2024 ABLAPL/3565/2024	JAGAMOHAN PATRA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /537 /2024 () //
421	D-ABLAPL/9977/2024 ABLAPL/3566/2024	AKASH GUPTA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 () //
422	D-ABLAPL/9747/2024 ABLAPL/3567/2024	SK.ABUDULLA@SK.ABDULLA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /104 /2024 () //
423	D-ABLAPL/9779/2024 ABLAPL/3568/2024	ASWINI KUMAR PARIDA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SUKINDA /77 /2024 () //
424	D-ABLAPL/10007/2024 ABLAPL/3569/2024	PRABHAT BEURA @ DHRUBA VS STATE OF ODISHA	PRATIK DASH VS	CHOUDWAR /164 /2024 () //
425	D-ABLAPL/10016/2024 ABLAPL/3570/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /76 /2024 () //
426	D-ABLAPL/10019/2024 ABLAPL/3571/2024	HARERAM NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	BHAWANIPATNA SADAR /217 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000520/2020
427	D-ABLAPL/8548/2024 ABLAPL/3572/2024	GOPAL SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /55 /2024 () //
428	D-ABLAPL/8672/2024 ABLAPL/3573/2024	SANKAR SETHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ASKA /214 /2024 () //
429	D-ABLAPL/10021/2024 ABLAPL/3574/2024	ASHISH KUMAR GUPTA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BAREIPALI /76 /2024 () //
430	D-ABLAPL/10023/2024 ABLAPL/3575/2024	NIRANJANA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHANDAKA P.S. /181 /2023 () //
431	D-ABLAPL/9459/2024	RATNAKAR SWAIN @ KESHAB	SANGRAM KESHARI ROUT	BONTH /35 /2024

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	ABLAPL/3576/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/10024/2024 ABLAPL/3577/2024	ANJU DEVI GUPTA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BAREIPALI /76 /2024 () //
433	D-ABLAPL/9795/2024 ABLAPL/3578/2024	JUGAL KISHORE ROUT VS STATE OF ODISHA	MIHIR KANTA RATH VS	BHUBAN /156 /2024 () //
434	D-ABLAPL/10026/2024 ABLAPL/3579/2024	ASUTOSHA PAIKARAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	JODAPADAR /37 /2019 () //
435	D-ABLAPL/9801/2024 ABLAPL/3580/2024	SANJAY KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	/ /0 () //
436	D-ABLAPL/10029/2024 ABLAPL/3581/2024	KHULANA MUKHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /61 /2024 () //
437	D-ABLAPL/9978/2024 ABLAPL/3582/2024	PRAHALLAD BEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 () //
438	D-ABLAPL/10037/2024 ABLAPL/3583/2024	SUMANTA KUMAR MAHANTA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	JHIRPANI P.S. /40 /2024 () //
439	D-ABLAPL/9979/2024 ABLAPL/3584/2024	BASANTI BAG VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 () //
440	D-ABLAPL/10041/2024 ABLAPL/3585/2024	DIPTI RANJAN NANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIKUDA /125 /2024 () //
441	D-ABLAPL/9988/2024 ABLAPL/3586/2024	ASHOK KUMAR BHUYAN VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	DHENKANAL TOWN /217 /2024 () //
442	D-ABLAPL/9995/2024 ABLAPL/3587/2024	SANGRAM MAHAR VS	BHABANI SHANKAR DASPARIDA VS	BINIKA /32 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/9999/2024 ABLAPL/3588/2024	STATE OF ODISHA ASHOK KUMAR PRADHAN@KALIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /246 /2024 ()
444	D-ABLAPL/9691/2024 ABLAPL/3589/2024	BIJU @ BIJAYA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// AUL /870 /2023 ()
445	D-ABLAPL/10066/2024 ABLAPL/3590/2024	STATE OF ODISHA SHAYAN KUMAR ROUT VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// CAPITAL P.S. /47 /2024 ()
446	D-ABLAPL/9719/2024 ABLAPL/3591/2024	STATE OF ODISHA JAGAMOHAN PATRA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	// GOLANTHARA (BERHAMPUR) /538 /2024 ()
447	D-ABLAPL/10072/2024 ABLAPL/3592/2024	STATE OF ODISHA HEDAYATTULLA KHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// JAGATSINGPUR /293 /2024 ()
448	D-ABLAPL/10004/2024 ABLAPL/3593/2024	STATE OF ODISHA PREMANANDA MAHARATHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /227 /2024 ()
449	D-ABLAPL/10073/2024 ABLAPL/3594/2024	STATE OF ODISHA SHREETAM @ SRITAM SUNA VS STATE OF ODISHA	KIRTAN DANG VS	// SAINTALA /109 /2024 ()
450	D-ABLAPL/10090/2024 ABLAPL/3595/2024	STATE OF ODISHA AJIT KUMAR DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	// BANHARPALI /47 /2024 ()
451	D-ABLAPL/10045/2024 ABLAPL/3596/2024	STATE OF ODISHA RAMESH NATH VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// AUL /215 /2024 ()
452	D-ABLAPL/10049/2024 ABLAPL/3597/2024	STATE OF ODISHA PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// KHUNTUNI /78 /2024 ()
453	D-ABLAPL/10091/2024 ABLAPL/3598/2024	STATE OF ODISHA BADE @ BADE KANHAR @ SAMPADA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	// BAUNISUNI /57 /2019 ()



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### CASES REGISTERED REPORT AS ON :08/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/10051/2024 ABLAPL/3599/2024	MINATI PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHURDA MODEL /120 /2024 () //
455	D-ABLAPL/10096/2024 ABLAPL/3600/2024	SIDDHANT GOUD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /233 /2023 () //
456	D-ABLAPL/10053/2024 ABLAPL/3601/2024	HEMANTA BARAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JATNI P.S. /105 /2024 () //
457	D-ABLAPL/10101/2024 ABLAPL/3602/2024	SANJUKTA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /91 /2024 () //
458	D-ABLAPL/10057/2024 ABLAPL/3603/2024	SUPRIYA PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BHADRAK RURAL /637 /2023 () //
459	D-ABLAPL/10102/2024 ABLAPL/3604/2024	LATA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BAIDYANATHPUR /45 /2024 () //
460	D-ABLAPL/10060/2024 ABLAPL/3605/2024	GANGADHAR NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIKIA /12 /2024 () //
461	D-ABLAPL/10140/2024 ABLAPL/3606/2024	VIVEK BERIWAL VS STATE OF ODISHA	BIJAY BANARJEE VS	RENGALI (SAMBALPUR) /184 /2023 () //
462	D-ABLAPL/10064/2024 ABLAPL/3607/2024	SIDHANTA PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ITAMATI /24 /2024 () //
463	D-ABLAPL/10152/2024 ABLAPL/3608/2024	BASANTA PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /108 /2012 () //
464	D-ABLAPL/8998/2024 ABLAPL/3609/2024	MOHAMMED SHAKEEL VS STATE OF ODISHA	MD.RIAZ VS	KISSANNAGAR PS /92 /2024 () //
465	D-ABLAPL/4205/2024	SAROJINI BHOI	JUGALA KISHORE PANDA	MANAMUNDA /321 /2023

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### CASES REGISTERED REPORT AS ON :08/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3610/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/10065/2024 ABLAPL/3611/2024	NAGEN KUMAR JENA @ NAGIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIHALPRASAD /40 /2024 () //
467	D-ABLAPL/10440/2024 ABLAPL/3612/2024	ASHISH KUMAR GUPTA VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	BAREIPALI /76 /2024 () //
468	D-ABLAPL/9503/2024 ABLAPL/3613/2024	SRIKANTA SAMAL VS STATE OF ODISHA	SUJIT KUMAR DAS VS	KAMAKHYANAGAR /188 /2023 () //